

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 23.05.2019 (THURSDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016) (Renewal of FDR)	Shree Cement Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)
2.	Comp. App. (AT) (Ins) No. 781 of 2018	Srei Infrastructure Finance Ltd. Vs. Sundresh Bhatt, RP Sterling Biotech Ltd.	Arijit Mazumdar	Shashank Agarwal
3.	Comp. App. (AT) (Ins) No. 174 of 2019	Mantena Engitec Pvt Ltd. Vs. State Bank of India & Ors.	Jaideep Singh	Srideepa Bhattacharyya-R1 Sayantak Das-R4 Bishwajit Dubey-R3
4.	Comp. App. (AT) (Ins) No. 209 of 2019	Shakebuddin Irtebatuddin Khan Vs. Qumruddin Faizi & Anr.	Sarwar Raza	G. Aniruth Purusotham-R1
5.	Comp. App. (AT) (Ins) No. 507 of 2019	The Jaypore Sugar Company Ltd. Vs. IDBI Bank	V.Ramasubramanian	

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 556 of 2019	Vishnu Aggarwal & Anr. Vs. Ashok Kumar Sharma	Arjun Sawhney	
7.	Comp. App. (AT) (Ins) No. 557 of 2019	M.Mohamed Fahrudeen Vs. Vasudevan RP, Tiffins Barytes Asbestos & paints Ltd & Ors.	B.Karuna Karan	Madhusmita Bora
8.	Comp. App. (AT) (Ins) No. 558 of 2019	Shyam Sunder Bhatiya. Vs. Khozim Yusuf Nagarwala.	Swaroop George	
9.	Comp. App. (AT) (Ins) No. 559 of 2019	Om Logistics Ltd. Vs. MSR Telecom Pvt Ltd.	Arun Aggarwal	
10.	Comp. App. (AT) (Ins) No. 560 of 2019	Seajaan Logistics Pvt Ltd. Vs. Impex India Inc.	Pranab Prakash	
11.	Comp. App. (AT) (Ins) No. 561 of 2019	Suresh Narayan Singh. Vs. Tayo Rolls Ltd.	Suhita Mukhopadhyay	R.Sudhinder
12.	Comp. App. (AT) (Ins) No. 562 of 2019	Committee of Creditors of Bhushan Power and Steel Ltd Through State Bank of India. Vs. Mahendra Kumar Khandelwal, RP of Bhushan Power and Steel Ltd.	Bishwajit Dubey	
13.	Comp. App. (AT) No. 128 of 2019	Regal Machine Tools Pvt Ltd & Ors. Vs.	Mani Bhushan Sinha	

		Kaushy Lal & Ors.		
14.	Restoration Application No. 10 of 2019 in Comp. App. (AT) No.100 of 2019	Mangala Investments Ltd & Ors. Vs. Canara Land Investments Ltd & Ors.	Harshit Agarwal	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 269 of 2019	Sudhir Khurana Vs. Usha Devi & Anr.	Anuj Tiwari	Rakesh Kumar-R2 Rakesh Kumar-RP
16.	Comp. App. (AT) (Ins) No. 387 of 2019	Oriental Bank of Commerce Vs. Ruchi Global Ltd	H.P Bhardwaj	
17.	Comp. App. (AT) (Ins) No. 432 of 2019	Sudhindra Nath Chatterjee. Vs. Bharath Hi-Tech Builders Pvt Ltd.	Prateek Kumar	
18.	Comp. App. (AT) (Ins) No. 441 of 2019	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd & Ors.	Deepak Khosla	Kiran Sharma-CS
19.	Comp. App. (AT) (Ins) No. 446 of 2019	Mangalam Impex Pvt Ltd. Vs. Ajay Joshi, RP of Alok Industries Ltd & Ors. With	Anandodaya Mishra	Misha-RP Anushka Sharda - CoC
20.	Comp. App. (AT) (Ins) No. 492 of 2019	Gail India Ltd. Vs. Ajay Joshi & Ors.RP of Alok Industries	Nishant Awana	Misha-RP Prateek Kumar-CoC
21.	Comp. App. (AT) (Ins) No. 465 of 2019	Ashok Kumar Bansal Vs. Punjab National Bank & Anr.	Aarohi	

After the above or 12:00 Noon, whichever is earlier

For Hearing (Part Heard)

22.	Comp. App. (AT) (Ins) No. 745 of 2018	Hero Fincorp Ltd. Vs. Rave Scans Pvt. Ltd. & Ors.	Pulkit Deora	Rakesh Kumar (R1 & R2), Moulshree Shukla (R3)
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02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 254 of 2018	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. With	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
2.	Comp. App. (AT) No. 268 of 2018	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2),

				Saswat Pattnaik (R6), Sonali JaitleyBakshi Jaiyesh Bakshi (R-23,24)
3.	Competition Appeal (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. CCI &Ors. With	Amar Ramani Jatin Kumar	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
4.	Competition Appeal (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI &Anr. with	AnubhavMardikar	Ankit Jam
5.	Competition Appeal (AT) No. 26 of 2017	Punjab Transport Co. &Anr. Vs. Competition Commission of India &Anr. With	Arunava Mukherjee	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
6.	Competition Appeal (AT) No. 27 of 2017	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With	T. SundarRamanathan	Dushyant K Mahant (R-1) UddyamMukherjee (R-2)
7.	Competition Appeal (AT) No. 28 of 2017	KanhhaiyalalKhandelwal VS. CCI &Anr. With	T. SundarRamanathan	AnupamSanghi (R-1) UddyamMukherjee (R-2)
8.	Competition Appeal (AT) No. 29 of 2017	KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI &Anr. With	T. SundarRamanathan	AnupamSanghi (R-1) Uddyam Mukherjee (R-2)
9.	Competition Appeal (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India &Anr. With	NakulMohta	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
10.	Competition Appeal (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. &Anr. Vs. CCI &Anr. With	Ankita Chaudhary Rathi	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
11.	Competition Appeal (AT) No. 36 of 2017	Khandelwal Earth Movers &Anr. Vs. CCI &Anr. With	Johnson Subba	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
12.	Competition Appeal (AT) No. 37 of 2017	Bimal Kumar Khandelwal&Anr. Vs. CCI &Anr. with	Johnson Subba	Uddyam Mukherjee (R-2)
13.	Competition App. (AT) No. 16 of 2018	SSV Coal Carriers Pvt. Ltd. &Anr. Vs. CCI &Anr.	Jaspreet Singh Rai	Arjun Krishnan (R-1), Ankit Jain(R2)
14.	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017	Adani Gas Limited (AGL) Vs. CCI &Anr. With	Rahul Satyan	MehulParti, R-1 Sharad Gupta, R-2

	(Old Appeal No. 50/2014)			
15.	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014)	Faridabad Industries Associations (FIA) Vs. CCI & Anr.	Sharad Gupta	MehulParti (R-1) Rahul Satyan
16.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors. With	PranjalPrateek	Samar Bansal (R-CCI)
17.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors. With	Atul Sharma	Samar Bansal (R-CCI)
18.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	Prerna	Samar Bansal (R-CCI)

For Hearing

19.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. CCI With	Nisha Kaur Uberoi	Zoheb Hussain
20.	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. CCI	Nisha Kaur Uberoi	Zoheb Hussain

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For Orders

21.	I.A No. 35 of 2019 in Competition App. (AT) No. 69 of 2018	Hindustan Petroleum Corporation Ltd. Vs. Competition Commission of India & Ors. With	R.P. Kapur	Samar Bansal (R-CCI), Kunal Mehra
22.	I.A no. 36 of 2019 in Competition App. (AT) No. 70 of 2018	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Samar Bansal (R-CCI), Kunal Mehra

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By Order
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Registrar